

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF  
CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL,  
HELD ON 10.12.2020 at 2.30 P.M THROUGH VIDEO CONFERENCING**

-----  
**PRESENT : SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : MA/1314/2019  
**PETITION NUMBER** : CP/193/IB/2018  
**NAME OF THE APPLICANT** : SUNDARESAN NAGARAJAN RP  
(P DOT G CONSTRUCTIONS PVT LTD)  
**NAME OF THE RESPONDENT** : HAMISINI REDDY & 2 ORS  
**UNDER SECTION** : 66 OF IBC  
-----

**ORDER**

Due to paucity of time, this matter is adjourned to

**25.01.2021**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

ks

n

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)